

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 624
Appeal-30/252/ND/2024

IN THE MATTER OF:

M/s Meerut Bottlers Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

U/s 252

Order delivered on 18.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant/Petitioner: Adv Mrinali Prasad, Adv. Aakriti
Bhatnagar and Adv. Yogita. Adv. Karan
Rajpurohit

For the Roc

:Adv. Jyoti Khurana

For the IT Department

**:Mr. Parth Semwal, Mr. Abhishek Maratha
and Mr. Apoorv Agarwal; Standing Counsels**

ORDER

Due to paucity of time, the matter is adjourned to **29.08.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)